appeal to my hon friends is that though their names are there and I cannot skip over them; it is not compulsory that they should put supplementary questions. Of course, I would call them, but it is not compulsory that they should put questions, if they have got the information already. I will first call the first three or four members. My appeal to the members is that they need not stand up to put supplementary questions because their names are there.

Mr. Prakash Vir Shastri.

## Indians in Aden

30. Shri Prakash Vir Shastri: SNQ Shri Y. S. Kushwah: Shri Mahant Digvijai Nath: Shri Raghuvir Singh Shri Shiv Kumar Shastri: Shri Hukam Chand Kachwai: Shri Ram Avtar Sharma: Shri K. P. Singh Deo: Shri S. S. Kothari: Shri D. C. Sharma: Shri Indrajit Gupta: Shri Vasudevan Nair: Shri R. Barua: Shri Hem Barua: Shri Jagannath Rao Joshi: Shri A. B. Vajpayee: Shri Kanwar Lal Gupta: Shri Beni Shanker Sharma:

Will the Minister of External Affairs be pleased to state:

Shri Marandi:

Shri R. S. Vidyarthi:

Shri Sradhakar Supakar:

Shri Swell: Shri Balraj Madhok:

- (a) whether it is a fact that about a thousand Indian nationals stranded at Aden are desirous of coming to India immediately;
- (b) whether it is also a fact that no arrangements could be made so far to bring them to India; and

(c) the time by which arrangements to evacuate them from that place would be completed?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) Because of the recent disturbances in Aden, about 500 Indians, mostly women and children, left on the 7th July by Moghul Line ship 'Mozaffari' for Bombay.

(b) and (c). No, Sir. There has been no occasion for Government to think of general evacuation of Indians from Aden. Those who desired to leave Aden because of the disturbed conditions there have experienced no difficulty in doing so by normal means of transport available to them.

भी प्रकाशनीर शास्त्री: मैं यह जानना चाहता हूं कि प्रदन में कुल मिला कर कितने भारतीय रह रहे हैं। प्रणी माननीय मंत्री महोदय ने बतलाया कि 500 भारतीय बम्बई के लिये रवाना हो चुके हैं। जो भारतीय प्रदन में रह रहे हैं क्या उन में से भी कुछ ने भारत प्राने की इच्छा व्यक्त की है और क्या चूंकि सरकार उन को पूरी सुविधा उपलब्ध नहीं करा सकी है इसलिये वह प्रभी तक नहीं प्रा पाये हैं। क्यों उन को इतनी शीघ्रता में वहां से प्राने की प्रावश्यकता हुई?

श्री सुरेन्द्रपाल सिंह: जो भारतीय नागरिक वहां रह रहे हैं उन्होंने रिर्फ धपने बीवी बच्चों को भेजा है नयोंकि वहां स्थिति खराब चल रही है। वहां श्रापस में झगड़ा चल रहा है। खास कर मिडल ईस्ट में जो काइसिस हुई है उस की वजह से उन्होंने महसूस किया कि बीबी बच्चों और श्रारतों को सुरक्षा के लिहाज से भेज दिया जाये। उन्होंने खुद शाने की ख्वाहिश जाहिर नहीं की है।

श्री प्रकाशकीर शास्त्री ः मेरा ं प्रशंन दूसरा है। मेरा प्रशंन यह है कि जिन्होंने मपने बीबी बच्चों को भेजा है भ्रौर स्वयम् किसी कारणवश रह रहे हैं कि शायद भागे चल कर स्थिति सम्भल जाये, उन को इस प्रकार की क्या भावस्यकता हुई कि भपने परिवारों को यहां भेजना पड़ा? क्या उनको किसी प्रकार से सताया जा रहा है या सम्पत्ति छीनी जा रही है, या कोई भौर शरीरिक कठिनाई भ्रा रही है ?

श्री सुरेन्त्रपाल सिंह: उन के साथ किसी किस्म की कठिनाई नहीं है श्रीर न उन के खिलाफ कोई कार्रवाई की जा रही है। बल्कि उन के जो ताल्लुकात हैं वह वहां के लोगों के साथ बहुत श्रच्छे चल रहे हैं। सिर्फ जो वहां की मौजूदा स्थिति है, यानी जो वहां पर श्रापस में झगड़ा चल रहा है, उस से उन भारतीयों के बाल बच्चों को परेशानी होती श्रीर इसलिये उन को उन्होंने भेजा है। खयाल यह है कि जिस वक्त स्थिति ठीक हो जायेगी, वह श्रपने बीवी बच्चों को फिर वहां बुला लेंगे।

श्री प्रकाशवीर शास्त्री: जो काइसिस पैदा हुई क्या उस के कारण ही यह स्थिति बनी कि उन को ग्रपने बीवी बच्चों को भेजना पड़ा ? पश्चिमी एशिया में काइसिस पैदा हुई क्या उसी के विरुद्ध वह लोग उन को सुरक्षित करना चाहते हैं ?

श्री सुरेन्द्रपाल सिंह: उन के खिलाफ किसी किस्म की कार्यवाई नहीं हुई है। ग्रूप्त लोगों में ग्रापस में झगड़े हैं ग्रीप हो सकता है कि इस से भारतीय परिवारों को कोई नुक्सान पहुंचे। मैं ग्रुजं करूं कि जो डिस्टबॅन्सेज हुए हैं उन में ऐसे कई वाक्य हुए हैं जिन में ज्यूज की प्रापर्टी की लूट हुई। इससे उनके साथ साथ जो इंडियन प्रापर्टी बी उस को भी नुक्सान पहुंच गया, लेकिन इरादतन कोई नुक्सान उन को नहीं पहुंचाया गया। इस स्थिति को देखते हुए उन्होंने यह महसूस किया कि भ्रच्छा होगा भगर वह भपने परिवारों को, भपने बीबी बच्चों को भारत भेज दें जब तक हालत ठीक न हो जाये।

श्री कामेश्वर सिंह : इस सदन में कोई व्यवस्था नहीं है। कोई भी मंत्री हो वह बात को छिपाता है, किसी बात को सदन में रखना नहीं चाहता है। वहां पर श्रीरतों को सताया जा रहा है श्ररबों के द्वारा । इस को मंत्री महोदय सामने क्यों नहीं श्राने देते । श्राप इस के लिये उन से कहें। श्रार जवाब नहीं श्रायेगा तो सदन में हंगामा तो होगा ही।

Mr. Speaker: What is the point of order there? He may sit down.

श्री कंवरलाल गुप्त: मेरा व्यवस्था का सवाल है। मंत्री महोदय ने कहा कि वहां भारतीयों के साथ वहां के लोगों के ताल्लुकात श्रच्छे हैं, उन्हें सताया नहीं जा रहा है, उन की प्रापर्टी को कोई नुक्सान नहीं हो रहा है। लेकिन जब वह श्रपने बीवी बच्चों को यहां भेज रहे हैं तो श्राखिर कोई न कोई डर तो उन्हें होगा। नहीं तो क्यों भेजते। मेरा कहना यह है कि श्राप मंत्री महोदय से कहें कि वह स्पष्ट जवाब दें।

Mr. Speaker: What is the point of order. There is no point of order.

Shri Surendra Pal Singh: May I answer this? . . .

Mr. Speaker: No. Ministers cannot have the privilege of getting up at any time and then answering any questions that they like.

भी प्रकाशवीर शास्त्री: जसा प्रभी मंत्री महोदय ने बतलाया कि ज्यूज के घरों भीर सम्पत्ति को जलाया गया। उनकी बगल में जो भारतीय बसे हए थे उन को भी इससे कुछ हानि हुई। मैं समझता हं कि मंत्री महोदय जो कुछ भारतीयों के साथ वहां हु मा है उसको छिपाना चाहते हैं। ग्रगर कुछ विभेष बात न होती तो वे लोग सामृहिक रूप से भ्रपने परिवार वालों को भेजने के लिए बाध्य न होते। एक दो व्यक्ति ही भेजते। उन को इतनी बड़ी संख्या में भेजने की म्रावश्यकता न पड़ती। परन्तु फिर भी जब म्राप सत्य को छिपाना चाहते हैं तो कम से कम इतना तो स्पष्ट रूप से बतलाइये कि जिन यहदियों के पास भारतीय बसे हुए थे जब उनके घर जलाये गये ग्रौर उनकी सम्पत्ति का नुक्सान हुन्ना तो उनके साथ भारतीयों की सम्पत्ति का जो नुक्सान हुन्ना वह कितनी है? क्या कुछ इसके आंकड़े भी ग्राप केपास हैं?

श्री सुरेन्द्रपाल सिंह: पहले तो मैं यह प्रजं करना चाहता हूं कि किसी किस्म की बात को छिपाया नहीं जा रहा है। माननीय सदस्य के दिमाग़ में यह बात पैदा हो रही है कि वहां के भारतीयों को सताया जा रहा है श्रीर वह यहां पर बतलाया नहीं जा रहा है। जहां तक भारतीयों की सम्पत्ति का सवाल है किसी किस्म का ग्राग्नाइज्ड मूवमेंट उन के खिलाफ नहीं है।

Shri M. L. Sondhi: He can help them to organise it also.

Mr. Speaker: The hon. Member may not accept the information given by the Minister as correct, but when he is giving the information one has to listen to him whether one likes it or not.

श्री घोंकार लाल वेरवाः यह झूंठ है।

Mr. Speaker: I have repeatedly asked hon Members not to use that word, but he is using that word again. That is not proper. भी कंबर लाल गुप्त : गलत है।

Mr. Speaker: The same meaning can be conveyed in a thousand ways.

भी यशवन्तिसिंह फुशबाह : स्या मंत्री जी यह बतलाने की कृपा करेंगे कि भारत भाने की यह मांग कब की गई थी कि उनको भेजने की व्यवस्था की जाये ? कितने लोगों की मांग थी ? भीर कितने लोगों की मांग पूरी कर दी गई है ? भीर कितने लोगों की मांग भ्रभी तक पूरी नहीं की गई है ?

श्री सुरेन्द्रपाल सिंह : वहां की जो इंडियन पापुलेशन है उस के लोगों ने कहा कि हम प्रपने बीवी बच्चों को भेजना चाहते हैं। हमारी तरफ से हिदायत चली गई ग्रपने कमिश्नर के लिये कि जिस किस्म की सह-लियत वह चाहते हैं वह हम देने के लिये तैयार हैं। ग्रगर उनको यातायात ग्रादिकी कोई दिक्कत होती है तो उसका इन्तजाम हम करेंगे। लेकिन उनको कोई तकलीफ नहीं है ऐसा विश्वास दिलाया गया है भीर जितने लोग भ्रपने बीवी बच्चे भेजना चाहते थे उन्होंने उनको भेज दिया है। उन को जहाज में पैसेज मिल गया । इसके बाद भी धगर वह किसी किस्म की इमदाद चाहेंगे तो हमारी तरफ से उन को इमदाद मिलेगी। इस में कोई रुकावट नहीं है।

श्री यशवन्तींसह कुशबाह: यह नहीं बतलाया गया कि यह मांग कब की गई थी श्रीर कब स्वीकार की गई?

श्री महन्त विग्विजयनाथ: क्या यह सरकार की जिम्मेदारी नहीं है कि जो लोग वहां पर विषम परिस्थितियों में हैं उन को जल्द से जल्द अपने देश में वापस लाया जाये।

श्री सुरेन्नपाल सिंह: यह हिन्दुस्तान की सरकार की जिम्मेदारी जरूर है कि जो हमारे नागरिक हैं, धगर वे किसी परेशानी में हों तो हम उनको सहू लियत दें घौर घदन में यही हो रहा है। लेकिन जब तक वह सोग खुद न माना चाहें तब तक हम मदद क्या करें। वह लोग शायद ऐसा महसूस करते हैं कि मभी स्थिति ऐसी नहीं है कि वह लोग

हैं कि ग्रभी स्थिति ऐसी नहीं है कि वह लोग चले ग्रायें, बीवी बच्चों को किसी डर की बजह से फिलहाल भेज दिया है।

भी रचुवीर सिंह शास्त्री : मैं मंत्री जी से पूछना चाहता हूं कि क्या उन्होंने भारतीय व्यापारियों के प्रतिनिधि श्री सुरेश मेहता का श्रखबारों में 3 जुलाई को निकला स्टेटमेंट पढ़ा है जिसमें उन्होंने यह कहा था कि एक हजार ग्रादमी एक सप्ताह के ग्रन्दर जाने वाले हैं ग्रौर 4 हजार वीजा के इन्तजार में हैं। ग्यारह दिन से ब्रिटिश भ्राफिसर्स केटर पर घेरा डाले हुए हैं भ्रीर उन्होंने केवल सात ट्रक-लोड सामान लाने की इजाजत दी है। वहां का जो झगड़ा है वह वहां जो राष्ट्रीय मुक्ति मोर्चा है उस का पैदा किया हम्रा है ग्रीर जो 20 पहरेदार थे उनकी बन्दूकों छीन ली गई हैं। मैं जानना चाहता हूं कि इन सारे फैक्ट्स में कितनी सच्चाई है।

श्री सुरेन्द्रपाल सिंह : ये सब बातें जो माननीय सदस्य ने कही हैं बहुत कुछ सही हैं। झगड़ा वहां चल रहा है (इंटरप्शंज) हम सभी को यह मातुम है। मैंने तीन जुलाई का स्टेटमेंट नहीं पढ़ा है। लेकिन यह सब जानते हैं कि झगड़ा हुग्राहै ग्रीर यह झगड़ा बहुत श्रार्से से चल रहा है। सवाल सिर्फ यह है कि हमारी जिम्मेदारी तो वहां माती है ग्रगर हमारे नागरिक परेशानी में हों भीर हम उन्हें यहां भाने की सहलियतें न देसकें ग्रीरतब हमारे ऊपर इल्जाम श्राता है। जो कुछ भी हमारी जिम्मेदारी है उसको हम पूराकर रहे हैं। जब हमें कहा जाता है कि सहलियतें ग्राप दें ग्राने की तो क्या सहिलयतें दें? हम तैयार हैं देने की। लेकिन वे अपने साधनों से यहां आर रहे हैं। हमारी इमदाद चाहेंगे तो हम इमदाद के लिए तैयार हैं।

भी हुकस भन्य कह्युवाय: एक महीना पहले के इंडियन एक्सप्रेस में भारत के जो भूबपूर्व मंत्री वहां थे उन्होंने दो लेख छपत्राये थे उन में उन्होंने लिखा था कि मगर भारत सरकार ध्यान नहीं देगी तो वहां जो भारतीय लोग बसे हुए हैं उनकी बहुत दुर्दशा होगी। मैं जानना चाहता हूं कि क्या यह सही है कि वहां पर पाकिस्तानियों की संख्या बहुत ज्यादा बढ़ती जा रही है ग्रौर भारतीयों की संख्या कम होती जा रही है? क्या यह भी सही है कि इन सारी वारदातों में कम्युनिस्ट गुंडों का हाय है? क्या इस बात की सरकार खोज करेगी।?

Mr. Speaker: Does he want to reply to that?

Shri Surendra Pal Singh: I will try to answer the first part.

मुझे यह सही मालूम नहीं है कि वहां पाकिस्तानी नेश्नल्ज की संख्या बढ़ रही हैं। लेकिन में यह विश्वास दिलाना चाहता हूं कि वहां के जो हिन्दुस्तानी नागरिक हैं उन के खिलाफ़ किसी किस्म की कोई तहरीक नहीं है और न उन्हें कोई परेशानी है। जब सगड़ा हुझा करता है इस किस्म का तो थोड़ा बहुत नुक्सान तो हो ही जाता हैं। लेकिन ने किसी किस्म के टारगेट नहीं हैं।

श्री हुक भ चन्द कछ वायः भूतपूर्व मंत्री के जो लेख हैं उन की तरफ ध्यान गया है? जो दो लेख छ पे हैं उनकी स्रोर ध्यान गया है, इसका जवाब नहीं साया है।

Shri K. P. Singh Deo: In view of the fact that the Indian community has played an important part in the political and economic life of Aden and that the population of 4,500 Indians is being forced to leave Aden, are the Government of India aware that because of their indifference towards the Indians in Aden, some Chinese elements have been trying to recruit Indians to do espionage work for the Chinese Government? Also, in this context, may I know whether the External Affairs Ministry or the Minister ever tried to

communicate with them or to visit the area and try to redress their grievances

with the hon. Member that the Indian community in Aden has made considerable contribution for the development of Aden and the area round about. But I do not agree with him when in the same breath he says that the Indian community is being squeezed out or is being forced to leave Aden. That part is incorrect.

As for the other question, regarding Chinese activities there. I have no information.

Shri M. L. Sondhi: This is a very important question. He must tell us something about it. He was heard just mumbling something at the end. He should be courteous. He should not mumble.

Mr. Speaker: Mumbling is also discourteous? Should he shout?

Shri D. C. Sharma: I was in Aden in August 1965. I booked accommodation in an Indian hotel there, when I was told that I should not stay in any Indian hotel but should stay in the Arab quarter because the Indian quarter and Indian hotels were not safe. Luckily I stayed in the Arab quarter, and there was a bomb explosion near that very Indian hotel where I was going to stay.

An hon. Member: Congratulations.

Shri D. C. Sharma: I would very respectfully submit that the situation since then in Aden has been deteriorating day by day. The situation is very bad so far as the Indians are concerned.

An hon. Member: What is the question?

Shri D. C. Sharma: I want to know who is responsible for the safety of Indians there, which Ambassador, whather the British Government or some other Ambassador is responsible for the safety of Indians there, and what efforts will be made so that the Indians can bring back their property from there. I visited two or three factories

and they were in jitters, they thought that their property would be taken away. So, I want to know what is being done for the safety of Indian and their property.

Shri Surendra Pal Singh: The safety of the Indians in Aden is the responsibility of the local administration, but we have our own Commissioner in Aden who looks after their interests also. So, whenever there are difficulties, they can contact him.

As regards the repatriation of their assets etc. to which the hon. member referred, as far as my knowledge goes, there are no restrictions whatsover placed by the local administration. They can bring anything they like, including their cash assets.

Shri Vasudevan Nair: On several occasions we were told by the representatives of the Government that the Government has advised the Indians who have gone and settled down in many countries of Africa and various other countries to behave in a manner which inspires confidence in the local people, and to try to sympathise with the national aspirations of the local people. I should like to know whether it is not a fact that the recent disturbances were mainly anti-British after the West Asian war, and whether the Government would advise the Indians there to see that they also sympathise with the national liberation aspirations of the local people instead of becoming panicky?

Shri Surendra Pal Singh: This has always been Indian's viewpoint and we have put it across to the Indians there that for their own future happiness and prosperity it is better for them to completely sympathise with the aspirations of the people who are living there, and by and large they are following those instructions. The Indians there have very good relations with the local population. It is true, as the hon, member says, that the recent trouble was due to the action of those elements in the local population who do not see eye to eys with the policies of the British Government in the territory, but In

dians were never a target of any agitation which took place there recently.

Mr. Speaker: Mr. Barua. He is there, but he is talking to somebody. Mr. Hem Barua.

Shri Hem Barua: Is it a fact that the U. K. Government have already evacuated some 2,000 Indians who hold British passports from Aden because of the insecure conditions prevailing there, which shows the depth and dimension of the situation of insecurity in that part of the world. In view of hat may I know whether our Government was consulted by the U. K. Government while evacuating those Indians from Aden to their own country, and if our Government was consulted, what was the response of our Government and since this evacuation shows the depth and dimension of the problems there, may I know whether our Government is going to respond to the urgency of the situation immediately?

Shri Surendra Pal Singh: The total number of Indians in Aden who had British passports were nearly 2,000 or a little more than that. It is very difficult to say how many have been evacuated. It is possible some of them may have gone back, but we were never consulted by the British Government to find out if we had any similar plans or similar ideas about that.

Shri Hem Barua: On a point of order. Here are Indians who are evacuated by the British Government to England and yet our Government was not consulted. The Deputy Minister says we were not consulted. How can it happen?

Mr. Speaker: This is a second question in the form of a point of order.

Shri Hem Barua: I sought a clarification.

श्री जगन्नाथ राव जोशी: यह सवाल केवल भवन का नहीं है। पूरे पश्चिमी एशियाई प्रदेशों में भारत के खिलाफ चीन भीर पाकिस्-तान की गति-विधिय बढ़ी हैं, जिसके कारण वहां एक तनाव भीर भारतक का वातावरण

पैदा हुआ है। मुझे बड़ा ताज्जुब हुआ कि मंत्री महोदय ने कहा कि लोकल पापूलेशन के साथ भारतीयों के बडे ग्रच्छे तास्लकात हैं, लेकिन इसके बावजूद एक हजार लोग वहां से मा रहे हैं। जब वे लोग म्रपने बीवी-बच्चों को वहांसे भेज रहे हैं, तो इसका मतलब यह है कि वहां पर कुछ ग्रौर ही परिस्थिति पैदा हो गई है। मैं यह जानना चाहता हं कि इन दो महीनों में, वहांकी स्थिति का पता लगा कर, परे पश्चिमी एशियाई प्रदेश में भारतीयों के खिलाफ चीन ग्रौर पाकिस्तान की गति-विधियों को रोकने की दृष्टि से, वहां की सरकारों के साथ प्रच्छे सम्बन्ध बना कर, भारतीयों के मन में विश्वास पैदा करने के लिये सरकार ने क्या कदम उठाए हैं भ्रौर वह क्या कदम उठा रही है।

श्री सुरेन्द्रपाल सिंह: इसका जवाब मैं पहले ही दे चुका हूं। वहां पर ऐसी किसी किस्म की स्थिति नहीं है, जिस से परेशानी हो। उन के ताल्लुकात प्रच्छे हैं ग्रीर बे रह रहे हैं। ग्रगर वे ग्रपने बीवी-बच्चे भेज देते हैं, तो क्या बात है?

श्री य० द० शर्माः क्यावे गंगा-स्नान केलिये यहां ग्रा रहे हैं?

श्री घटल बिहारी वाजपेयी: घदन में बसे हुए भारतीयों का भविष्य वहां की जनता के साथ बंधा हुआ है भीर इस बात के साथ बंधा हुआ है कि धंग्रेज घदन छोड़ कर कब जाते हैं। क्या घदन की धाजादी के सवाल पर भारत ने कभी घसंदिग्ध शब्दों में घोषणा की है? क्या धारत सरकार का यह मत है कि धंग्रेजों को जल्दी से जल्दी घदन छोड़ कर बले जाना चाहिए, जिससे वहां की जनता को धापस में लड़ाने का जो साझाज्यवादियों का बोल है, बहु बन्द हो जाये?

The Minister of External Affairs (Shri M. C. Chagla): This is not a matter for our Government to interfere. My hon. friend is aware that there is a federal government in power. The British Government has said that they would give independence with in a short time. The trouble is between the federal government and the nationalist organisations, FLOSSY and another national organisation. There has been trouble, subversion and bombing and the British troops had to be rushed to Crater! As far as the Indian population is concerned, they are not affected by these political troubles. They are on the best of terms with the people there. We have given specific instructions to our Commissioner sometime back that if any Indian wants to leave, every facility should be given to him. So far 500 have left. I will point out what instructions we have given already to the collector of customs and to the Chief Secretary of Bombay. When they come every facility should be given to them. We are fully in touch with our Commissioner and we are anxious about the safety of Indians in Aden. There are Indians who do not want to leave. can understand the Indian saying: do not want my wife to be here because it is a political trouble between two different groups; he is not involved; but there is internecine quarrel between the constitutional government and the nationalist organisations. are watching the situation. If Indians feel that the political situation is going to worsen, they may be evacuated and they will certainly be given all facilities.

भी जार्ज फरनेग्डीख : सरकार ने कस्टम्ब को क्या कहा है?

Shri M. C. Chagia: The collector of customs has been instructed to liberalise the customs clearance in respect of the bona fide personal and household goods, machinery, industrial goods, motor vehicles, etc. With regard to the stock in trade, we are in touch with the State Trading Corporation so that they might be purchased. We have taken every possible stop.

श्री कंबरलाल गुप्त: ये जो पांच सौ लोग यहां पर भ्राए हैं ये पैनिक की वजह से भ्राए हैं, तीर्थ-यादा करने के लिए नहीं भ्राए हैं। क्या वहां के भारतीयों ने हमारे किमश्नर के पास कभी भ्रपनी किठनाइयां लिखकर भेजी हैं; यदि हां, तो सरकार ने उस पर क्या कार्यवाही की है? जो भारतीय वहां से यहां भ्राकर बसना चाहेंगे भ्रौर भ्रपना कुछ कारोबार करना चाहेंगे, सरकार उन को क्या सुविधायें देना चाहती है?

Shri M. C. Chaqia: No difficulties have been pointed out to our Commissioner. The only difficulty was, when a Jewish building was destroyed, the adjacent Indian buildings were damaged. The Indians had been warned about this by the local population. There was no intention to harm or damage Indian property.

With regard to the second part of the question, as to what we have done, this is what we have done: instructions have been issued to the collector of Customs, Bombay, for making adequate arrangements for the storage of stockin-trade likely to be brought by the repatriates from Aden, he has also been asked to ensure that customs clearance is quick and smooth and the repatriates are handled with sympathy and understanding and there is constant highlevel supervision; the regional passport officer who is also the protector of immigrants, has been asked to meet the repatriates on arrival and render necessary assistance. The Chief Secretary, Bombay, has been requested to assist the repatriates by arranging for their train travel and temporary accommodation. He has also been requested to depute volunteers to look after the repatriates. The Railway Board has been asked to give them railway facilities. STC has been requested to decide immediately in consultation with the Ministry of Commerce in respect of the terms and conditions under which the stock-in-trade could be released to the extent possible. So, every possible step has been taken.

की चेनीशंकर कर्जाः मंत्री महोदय ने बढ़े फछा के साथ कहा है कि उन्होंने अदन से धाने वाले भारतीयों के लिये सब प्रकार की सुविधायें प्रदान करने की आजा सम्बद्ध मधिकारियों को देदी है। मैं उनसे पूछना चाहता हं कि क्या उन्होंने हमारे खाख मंत्री श्री जगजीवन राम जी से भी सलाह कर नी है कि वह उन भ्रामे वाले भारतीयों के लिए राशन भीर उनके खाने-पीने की क्या व्यवस्था करें।

Mr. Speaker: That is a different matter.

Shri Bal Raj Madhok: Sir, Aden is a very strategic area, looked upon as a key to the Indian Ocean. Now that the British have to leave under compulsion, they are trying that Pakistan should take over the job of safeguarding and protecting their interests, and for that purpose, they have been encouraging Pakistan and the Pakistani elements in Aden, and it is because of that anti-Indian activities and anti-Indian feelings have been created in that part of the world. And that is the reason why Indians there have become panicky. So, may I know what steps do the Government contemplate in view the great strategic importance of Aden for us, to prevent a dominant influence of Pakistan being developed there and to see that Indian interests are protected there?

Mr. Speaker: He may not agree with the whole thing, but he may answer the relevant points.

Shri M. C. Chagla: I am not aware of any Pakistani influence in Aden. The only conflicting parties are British Government, the Federal Government and the two nationalist organistations. The two netionalist organisations are being aided by UAR. Therefore, there is no question of Pakistani influence. The question is, what will be the set-up after the British leave. They want a coalition government. The nationalist organisations said, "We will not work with a federal

Government; you dissolve this, and have a general election." So, there is no question of any penetration by Pakistan in that part of the world,

Shri Sradhakar Supakar: There are three facts: the first is that 900 women and children have been evacuated; the second is that about 3,000 persons are being evacuated to Britain, and the third is, there is a news item that about 4,000 people want to immigrate to India. Now, the Deputy Minister of External Affairs said that no further people are wishing to come. May I know how these things have been reconciled: whether it is not altogether incorrect to say that the rest are not willing to come even on a temporary basis?

Shri Surendra Pal Singh: I have already explained the point quite clearly. It is true that 500 of them are coming to India by ship. As regards how many persons have already been sent to the United Kingdom, with or without passports. I cannot say. But it is a fact that the remaining people there with Indian passports have not shown any desire to come to India. But if they decide to come at a later stage we will certainly give them facilities.

## WRITTEN ANSWERS TO QUESTIONS

## Manufacture of Scooters

\*1147. Shri S. S. Kothari: Shri Yashpal Singh: Shri S. C. Samanta: Shri A. Sreedhran: Shri P. Viswambharan: Shri Mangalathumadom: Shri P. C. Adichan:

Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply given to Starred Question No. 815 on the 7th April, 1967 and state:

Shri K. Anirudhan:

(a) whether it is a fact that the screening of the remaining applications for licences to manufacture scooters has already been done;